

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
IA No. 168/JPR/2024
CP No. (IB)-65/7/JPR/2022
Under Section 7 of IBC, 2016

In the matter of:

Ramesh Dangayach

.... Financial Creditor/Applicant

Versus

M/s FS Housing Pvt. Ltd.

...Corporate Debtor/Respondent


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Applicant : Yash Sharma, Adv.
For the Respondent : Bhriugu Sharma, Adv.
Himanshu Kaushik, Adv.

ORDER

Heard Mr. Yash Sharma, Adv. appearing on behalf of the Petitioner. Mr. Bhriugu Sharma, Adv. along with Mr. Himanshu Kaushik, Adv. for the Respondent. Submissions heard on the part of the learned counsel for the Petitioner which could not be concluded. List the matter on 20.05.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 01, 2024